

**Central Administrative Tribunal  
Jammu Bench, Jammu**



T.A. No. 1013/2020  
M.A. No. 1207/2020  
(SWP No. 2265/2018)

Thursday, this the 6<sup>th</sup> day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mohd. Yousuf age 36 years  
s/o Abdul Aziz Sheikh,  
r/o Sumber Lower Block Ramsu  
Tehsil and District Ramban

..Applicant

(Mr. K K Pathan, Advocate)

VERSUS

1. State of Jammu & Kashmir  
Through Commissioner-Secretary,  
Rural Development Department  
Civil Secretariat, Jammu
2. Deputy Commissioner, Ramban
3. Assistant Commissioner Development, Ramban
4. Block Development Officer,  
Block Ramsu, Ramban

..Respondents

(Mr. Amit Gupta, Additional Advocate General)

## ORDER (ORAL)

**Mr. Justice L. Narasimha Reddy:**



This T.A. arises out of SWP No.2265/2018 filed before the Hon'ble High Court of Jammu & Kashmir, in which the relief is claimed in respect of the post of Gram Rozgar Sewak under MGNREGA. That post is not within the purview of the Tribunal. Hence, the Registry is directed to return the SWP to the Hon'ble High Court.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**May 6, 2021**  
/sunil/rk/dsn/